





Insolvency and Bankruptcy Board of India in association with Indira Gandhi National Open University (IGNOU) organises

Live sessions on the following topics:

"The Code and its Economic and Behavioural Impact."

"Committee of Creditors - Role, Meetings and Voting"

by Dr. Shashank Saksena Senior Economic Adviser Department of Economic Affairs Ministry of Finance, Government of India 15.00 – 15.30 hrs by Mr. Sunil Kumar Chugh General Manager Punjab National Bank

15.30 – 16.00 hrs

on Doordarshan Gyandarshan TV Channel

27th April, 2022 (Repeat Telecast – 20.00 – 2100 hrs)

With a view to facilitate manifold increase in the reach of the Board's advocacy initiative, IBBI has signed a MoU with Indira Gandhi National Open University (IGNOU), for collaboration in utilising the tele-lecturing facilities of IGNOU Gyandarshan Channel to telecast Awareness Programmes through distance learning mode. The initiative provides seamless access to sustainable and learner-centric quality awareness programmes and training to various stakeholders of IBC.

Gyandarshan Channel Nos. Airtel – 442 Tata Sky – 755 Sun Direct – 596 Den – 526

In Digital – 297 Hathway - 473

For any further information/clarification, please write to: workshop.ip@ibbi.gov.in